

Annexure-1

Name of the corporate debtor: N KUMAR PROJECTS INRASTRUCTURE PVT LTD

Date of commencement of CIRP: 13.02.2026 and order received/communicated on 14.02.2026 List of creditors as on: 26.05.2026

List of secured financial creditors belonging to any class of creditors (Amount in ₹)

[illegible]

NIL

Annexure-2

Name of the corporate debtor: N KUMAR PROJECTS INRASTRUCTURE PVT LTD

Date of commencement of CIRP: 13.02.2026 and order received/communicated on 14.02.2026 List of creditors as on: 26.05.2026

List of unsecured financial creditors belonging to any class of creditors (Amount in ₹)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					

NIL